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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
MISCELLANEOUS APPLICATION NO.12/2024/EZ
IN
ORIGINAL APPLICATION NO. 14/ 2017/ EZ

TRIBUNAL ON ITS OWN MOTION
Re: KESHTOPUR AND BAGJOLA CANALS

.....PETITIONER

VERSUS

STATE OF WEST BENGAL & ORS

..... RESPONDENT(S)

**STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE PRINCIPAL SECRETARY,
ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL IN COMPLIANCE OF
THE ORDER DATED 11.09.2024.**

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Filed by


ADVOCATE

HIGH COURT AT CALCUTTA



-X-

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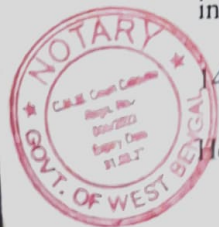
..... RESPONDENT(S)

**STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE PRINCIPAL
SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF
WEST BENGAL**

Most Respectfully Sheweth:-

I, Dr. Rajesh Kumar, S/o Late Shyam Sunder Surolia, aged about 58 years, by occupation- Service, having office at Prani Sampad Bhawan, 5th Floor, LB-2, Sector III, Salt Lake, Kolkata- 700 106, do hereby solemnly affirm and declare as follows:-

1. That, I am holding the post of Principal Secretary, Environment Department, Government of West Bengal and I have made myself acquainted with the facts and circumstances of the instant Miscellaneous Application. I have gone through the documents and reports pertaining to the subject matter of the instant Miscellaneous Application arising out of the Original Application No. 14/2017/EZ and I am competent to file the present affidavit before this Hon'ble Tribunal.



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2. That, this affidavit is being affirmed in pursuance of the solemn Order passed by this Hon'ble Tribunal, dated 11.09.2024, wherein the Deponent was directed to file affidavit in view of the gaps and deficiencies in the affidavit filed dated 22.07.2024 and stating the current status report also mentioning the remedial measures taken.
3. That, I have perused the current status reports submitted by the stakeholder Departments i.e Kolkata Metropolitan Development Authority(KMDA), Bidhannagar Municipal Corporation (BMC), South Dum Dum Municipality, New Town Kolkata Development Authority(NKDA) and Salk Lake Reclamation & Development Circle (SLRDC) regarding action taken on pollution abatement at Kestopur / Bagjola Canals.
4. That, Kolkata Metropolitan Development Authority has reported the following:-

i.Action Taken Report for Bagjola Canal:

- For pollution abatement of Bagjola Canal, total 4 nos. STP project works were tendered. KMDA invited 3 number of tenders, one work was entrusted to Bidhannagar Municipal Corporation for execution. Out of 3 KMDA tenders, 02 tenders have matured in January,2023 but one tender have already matured in January, 2023 but did not mature even after inviting five times due to non-response from bidders. It is apprehended that uncertainty over the proposed STPs land development cost is the prime reason for non-response from bidders. So, identification of alternative suitable land for construction of STP has already been initiated for Baranagar STP project.



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Total 188 Nos. of effective outfall drains were identified within a stretch of Bagjola from Bonhooghly area of Baranagar Municipality to Jatragachi area of Bidhannagar Municipal Corporation.

- In various meetings with the respective ULB authorities it was further revealed that HIDCO and NKDA have already STPs and they trapped some outfalls. Therefore, the total outfalls have further reduced to 173 nos. Out of 173 nos of outfalls only 51 nos. outfalls are proposed to be treated in 04 no. STPs under Baranagar Municipality, South Dum Dum Municipality, North Dum Dum Municipality and Bidhannagar Municipal Corporation subject to availability of land. Construction of STP will take two years from the date of construction.
- For Bagjola total 51 Nos of outfalls within a stretch from Bonhooghly area of Baranagar Municipality to Jatragachi area of Bidhannagar Municipal Corporation are to be connected to the proposed 04 nos STPs under Baranagar, South Dum Dum Municipality, North Dum Dum Municipality and Bidhannagar Municipal Corporation. The timelines for construction of STP is two years from the date of work order.
- For Bonhooghly in Baranagar Municipality, tender has not matured even after inviting five times due to non-response from bidders. The proposed land for STP was situated on a portion of Bonhooghly Lake. Alternative suitable land for construction of STP has been initiated for Baranagar STP project. Land cell (KMDA) is trying to find the land records of few lands which have been identified as the alternative land for the proposed STP.
- For Prafullakanan in North Dum Dum Municipality DPR is under scrutiny by Municipal Engineering Department(MED). AA&FS is yet to be issued from Urban Development & Municipal Affairs Department.



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- For Prafullakanan STP-1 in South Dum Dum Municipality, Letter of Intent for the work. Work will be started soon. Inter Departmental Transfer of land will be followed up by UD& MA Department.

ii. Action Taken Report for Keshtopur Canal:

The Detailed Project Report (DPR) of Kestopur Canal has been submitted to National Mission for Clean Ganga (NMCG) for necessary checking of the DPR and allotment of required fund. In general, after submission of DPR to NMCG, they allot a 3rd party as from Engineer IIT or any reputed Institution after preliminary checking by NMCG. After being checked and obtaining 3rd party report, NMCG issues some observations for compliance. Fund shall be allotted by NMCG when this process is over. KMDA has reported that no fixed timeline can be given for Financial Sanction. It may take 6-8 months for financial sanction and another 4-6 months may be required for inviting tenders or acceptance of Tenders.

- There are 51 Nos of outfalls at SaltLake, Keshtopur, South Dum Dum and Kolkata Municipal Corporation area.
- For pollution abatement of Keshtopur Canal, KMDA prepared the DPR to intercept 51 No. outfall of this canal.
- There are 48 Nos. of outfalls to be connected at proposed 41 MLD STP and 03 Nos. of outfalls to be connected at existing Bangur STP under Kolkata Municipal Corporation.
- Real-time monitoring of STPs effluent (OCEMS) through separate tender shall be taken up
- Construction of STP shall take two years from the date of work order.



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Report of Kolkata Metropolitan Development Authority (KMDA) is annexed herewith and marked as **R/1**.

5. Action Taken Report by South Dum Dum Municipality:

- a. Real time monitoring will require the installation of CCTV cameras at various strategic points on both flanks of the Bagjola Canal. This would require installation of at least 40 nos. of CCTV Cameras. If the State Government sanctions fund in this regard then a real time monitoring system can be set up by this Municipality.
- b. The total number of outfalls into the Bagjola Canal covering Ward Nos. 6,10,11,13,14,18,20,21,22 & 28 is 78 within the jurisdiction of South Dum Dum Municipal area.
- c. It may be clarified that "listing" was meant to state that a physical survey of all the units is required to ascertain the actual number of encroachers and the nature of encroachment. Now, as the land in question belongs to the Irrigation Department, Govt. of West Bengal, it is proposed that a joint survey be conducted to ascertain the above data.
- d. The total fine collected U/s 4(c) of the Plastic Waste Management Rules, 2016 and Section 4(ii) of the Plastic Waste Management amendment Rules, 2021 and as per the Notification published by the Environment Department, Government of West Bengal vide Memo No. EN/1209/3C-22/2019 dated 27.06.2022 is Rs59,200/- (Fifty-nine thousand two hundred). It may be clarified that the notice for such fine was served U/s 333 of West Bengal Municipal Act, 1993.

Copy of the report of South Dum Dum Municipality is annexed herewith and marked as **R/2**.





6. Action Taken Report by New Town Kolkata Development Authority

1. The Google map with marked canal embankment alongside Bagjola Canal enclosed in the report where action has been taken up by NKDA to remove the accumulated debris/garbage.
2. For the stretch along Bagjola Canal from Jatragachi Bridge to the newly developed MS Bridge at Gouranganagar area and beyond i.e. from AB Block in Action Area-1 to DH Block up to Candor Techspace. Residential Plots-72 Nos.
3. Coloured bins (Blue and Green) were provided two years back to the encroachers/residents alongside the Bagjola Canal in the tune of 62 pairs. At present, the encroachment directly inside the Bagjola Canal at Jyangra Hatiara 2 No Gram Panchayat are is in the tune of 14 Nos and other encroachers have occupied the area just beside the Canal Bank road which has recently been developed by HIDCO.
4. Real time monitoring is done through drone surveillance along the peripheral areas of Newtown including the Bagjola & Kestopur Canal side areas as per weekly program scheduled by the authority.
5. Percentage of segregated waste collected from the whole of New Town is in the tune of 11.97 % with percentage of dry waste being 4.92 % and that of wet waste being 7.05% of the total quantity of waste that is being generated and collected. 100 % segregated will be achieved within June, 2027.
6. In New Town the waste management system has been outsourced through e-tender and the agency selected has deployed manpower and requisite machineries for collection, Transportation and Disposal of



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Solid Waste material to designated landfill site at Dhapa. No Niramal Bandhus and Nirmal Sathis have been engaged / deployed by the authority separately as the agency concerned has taken up the work through a dedicated SWM team.

7. Number of drain outfalls falling into Bagjola Kestopur canal from New Town is approximately 20(Twenty). Out of 20, 17 of those drains & outfalls falling into Bagjola-Kestopur canal are marked within the jurisdiction of NKDA.
8. Cleanliness drive was taken up by the authority i.e. NKDA during the last few days alongside the canals to remove the accumulated garbage which is majorly dumped by the encroachers residing along the canal side in spite of regular awareness programs, IEC activities etc. Display Boards to stop dumping on the canal and the banks have been erected as per design of Urban Development and Municipal Affairs Department. Miking through recorded voice awareness generation is done 4 (Four) times per month i.e. one number per week.
9. The canals are under the Irrigation & Waterways Department and spraying of insecticide is done as per their program. Gappi fish is released every year by NKDA to different drainage canals and other water bodies. Last season around 3.0 Lakh Gappi fish was released. This year also requisition of similar amount has been placed and the authority will get its quota within a month.
10. The authority has taken up a survey to ascertain the number of encroachers alongside the canals and the total count of residential/non-residential encroachments will be ascertained shortly.
11. Regular awareness generation program campaign and IEC activities for non-dumping of waste in water bodies/open land and residential



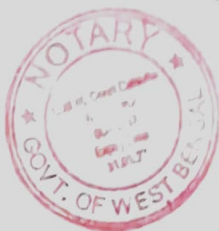
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Urban Local Body, NKDA. Provision of fine for non-segregation of waste, open dumping, burning of waste etc. is under consideration by the authority and initiative have been taken recently for formulation of Standard Operation Procedure (SOP) in view of such activities and imposition of fine subsequently if the same is violated.

Copy of the report of New Town Kolkata Development Authority along with the checklist is annexed herewith and marked as **R/3**.

7. Action Taken Report of Bidhannagar Municipal Corporation (BMC):

- DPR of Kestopur Canal the is under process by KMDA.
- The DPR of Bagjola Canal amounting to 46.74 Cr. under AMRUT 2.0.submitted to UD & MA Dept. for obtaining AA & FS.
- AA & FS is not yet issued.
- Daily cleaning programme is running on both side of the Bagjola Canal and Kestopur Canal.
- At present 11 (eleven) nos. of 1100 ltr. Metallic Garbage Bins have been placed at both side of the Bagjola Canal.
- 9 (nine) nos. of 1100 ltr. Metallic Garbage Bins have been placed at Kestopur Canal side.
- All the bins are cleared regularly.
- A meeting for a preparation of detail mapping surrounding both the banks of Kestopur and Bagjola Canal has been held with the Exec. Engg., Metropolitan Drainage Division No. 1, Irrigation & Waterways Department and Exec. Engg., Kestopur canal Division, Irrigation



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& Waterways Department, on 22.11.2024 at 1pm at Bidhannagar
Municipal Corporation Meeting hall (4th floor).

Copy of the report of Bidhannagar Municipal Corporation (BMC) alongwith
minutes of the meeting dated 22.11.2024 is annexed herewith and marked as
R/4.

8. Salt Lake Reclamation & Development Circle (SLRDC) has stated that in 17 No.
Ward of Bidhannagar Municipal Corporation out of 27 MLD Installed Capacity 18
MLD has been currently un-utilized due to non-availability of sewage from Sector I,
II, III of Salt lake area. It is stated that Cantonment canal is connected with the
STP. The Mechanism for real time monitoring is under the supervision of Salt lake
Reclamation and Development Circle.

Copy of the report of Salt Lake Reclamation & Development Circle (SLRDC) along
with the checklist format is annexed herewith and marked as **R/5.**

That the reply is true to my knowledge and belief, which I had derived
from the office records.

Rajesh Kumar

DEPONENT

Checked & Identified by me

Advocate

SOLEMNLY AFFIRMED
&
Declared Before me
on Identification Adv.

N. Das Gupta
NOTARY
N. DAS GUPTA
C.M.M. Court
Govt. W.B.



N. Das Gupta
NOTARY
N. DAS GUPTA
C.M.M. Court
Govt. W.B.
Regn. No.
600/22

- 3 DEC 2024

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VERIFICATION

I, Dr. Rajesh Kumar , S/o Late Shyam Sunder Surolia, Principal Secretary, Government of West Bengal , do hereby verify that the contents of the report in the form of affidavit are true to my best of knowledge and belief. No part of the report is false and nothing has been concealed.

Verified at Kolkata on this day of December , 2024.

Rajesh Kumar

DEPONENT

Checked & Identified by me


Advocate

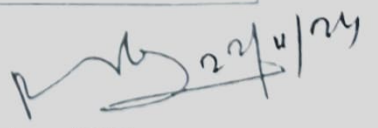


M.A. 12/2024/EZ arising out of O.A. No. 14/2017/EZ [Tribunal on its own motion Re: Kestopur Bagjola Canal]

Kestopur Canal:

Sl. No.	Information required for	Reply
1.	Timeline for acceptance for DPR or Financial Sanction or for inviting Tenders or acceptance of Tenders.	There is no specific timeline.
2.	Steps taken by Government if Tenders notices for setting up of STPs is not responded.	N.A for Kestopur
3.	To specify timeline for construction of STP.	Two years from the date of Work Order.
4.	Reason for no mechanism for real-time monitoring.	Deptt. may take up the work of Real-time monitoring of STP's effluent (OCEMS) through separate tender, if approved by competent authority.
5.	The total number of outfalls into the Kestopur Canal.	Considered 51 No Outfalls at Salt Lake, Kestopur, South Dumdum and KMC area.
6.	Illustrate the word "listing".	NA
7.	The amount of fine imposed and collected has to be disclosed.	NA
8.	Actions taken to reclaim the environment.	For Pollution Abatement of Kestopur Canal, KMDA Prepared the DPR to intercept 51 No Outfall of this canal.
9.	Remedial action taken to protect environment.	-Do-
10.	The number of outfalls that are connected to the STPs.	48 No outfalls to be connected at proposed 41MLD STP and 03 No outfalls to be connected at existing Bangur STP under KMC.
11.	Timeline for actions to be specified.	Timeline for construction of STP : Two Years from the date of Work Order.


 22/4/24
 SE (South), GAP
 W&S Sector, KMDA

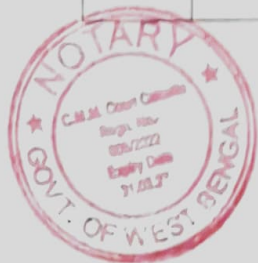

 Chief Engineer (GAP)
 W&S Sector, KMDA



M.A. 12/2024/EZ arising out of O.A. No. 14/2017/EZ [Tribunal on its own motion Re: Kestopur and Bagjola Canals]

Bagjola Canal:

Sl. No.	Information required for	Reply
1.	Timeline for acceptance for DPR or Financial Sanction or for inviting Tenders or acceptance of Tenders.	There is no specific timeline.
2.	Steps taken by Government if Tenders notices for setting up of STPs is not responded.	For pollution abatement of Bagjola Canal, total 4 nos. STP project work were tendered for. Out of that, KMDA invited 3 nos. tenders. One no. work was entrusted to Bidhannagar MC for execution. Out of 3 KMDA-tenders 02 tenders have matured in January-2023. But 01 tender has not matured even after inviting five times due to non-response from Bidders. It is apprehended that uncertainty over the proposed STP's land-development cost is the prime reason for non-response from bidders. So, identification of alternative suitable land for construction of STP has already been initiated for Baranagar STP project.
3.	To specify timeline for construction of STP.	Two years from the date of Work Order.
4.	Reason for no mechanism for real-time monitoring.	-
5.	The total number of outfalls into the Bagjola Canal.	Total 188 Nos. effective outfall drains were identified within a stretch of Bagjola from Bonhooghly area of Baranagar municipality to Jatragachi area of BMC. In terms of municipality locations they are as follows:- Kamarhati Municipality-26 Baranagar Municipality -43 South Dum Dum Municipality -74 Bidhannagar Municipal Corporation -30 HIDCO- 7 NKDA-8 In the various meetings with the respective ULB authorities it was further revealed that HIDCO and NKDA have already STPs and they trapped some outfalls. Therefore the total outfalls have further reduced to become: 173 nos.



Prasada
22/11/24
Superintending Engineer (North)
Water & Sanitation (GAP) Sector.
K. M. D. A.

[Signature]
22/11/24
Chief Engineer
Water & Sanitation Sector,
GAP Wing, K.M.D.A

Cont..

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		Out of the 173 nos outfalls only 51 nos. outfall are proposed to be treated in 04 no. STP project work on the basis of availability of lands. In terms of municipality locations they are as follows:- Baranagar Municipality - 5 South Dum Dum Municipality - 30 Bidhannagar Municipal corporation - 16.
6.	Illustrate the word "listing".	-
7.	The amount of fine imposed and collected has to be disclosed.	-
8.	Actions taken to reclaim the environment.	For pollution abatement of Bagjola Canal, KMDA invited 03 nos. tenders which will intercept total 35 nos. polluting outfalls under Baranagar Municipality, South Dum Dum Municipality and North DumDum Municipality. Out of that 3 nos tender work, two tenders have already matured in January - 2023 . One tender i.e. for Baranagar was not matured due to non-response from any interested bidders. AA&FS is also pending for that work. Out of those two matured tenders, AA&FS has been issued for South Dum Dum Municipality work. LOI has also been issued. For other matured tender-work i.e. North Dum Dum Municipality part, AA&FS is yet to be issued from UD&MA Deptt. But the tender for North Dum Dum part has already matured long back in Jan'2023.
9.	Remedial action taken to protect environment.	-Do-
10.	The number of outfalls that are connected to the STPs.	For Bagjola Total 51 Nos outfalls within a stretch from Bonhooghly area of Baranagar municipality to Jatragachi area of BMC are to be connected to the proposed 04 nos. STPs under Baranagar, SDDM, NDDM and BMC.
11.	Timeline for actions to be specified.	Timeline for construction of STP : Two Years from the date of Work Order.



A. Halder
22/11/24
Superintending Engineer (North)
Water & Sanitation (GAP) Sector
K. M. D. A

[Signature]
22/11/24
Chief Engineer
Water & Sanitation Sector,
GAP Wing, KMDA

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Reply from KMDA for Sl No-4 of HNGT Order dated 11.09.24 w.r.t M.A. 12/2024/EZ arising out of O.A. No. 14/2017/EZ [Tribunal on its own motion Re: Kestopur Canals]

Kestopur Canal:

Sl. No.	Information required for	Reply
1.	No timeline has been given for acceptance for DPR or Financial Sanction or for inviting Tenders or acceptance of Tenders.	The said DPR has been submitted to National Mission for Clean Ganga (NMCG) for necessary checking of the DPR and allotment of required fund. In general, after submission of DPR to NMCG, they allot a 3 rd party as from Engineer IIT or any reputed Institution after preliminary checking by NMCG. After getting and checking 3 rd party report, NMCG may issue some observations for compliance. Fund shall be allotted by NMCG when this process is over. Hence no fixed timeline can be given for Financial Sanction. However, from the past experience, it may take 6-8 months for Financial Sanction. Another 4 - 6 months may be required for inviting Tenders or acceptance of Tenders.

(Signature)
22/11/24
Superintending Engineer
South Circle, GAP,
W&S Sector, KMDA

(Signature)
15/12/24
Chief Engineer (GAP)
W&S Sector, KMDA



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M.A. 12/2024/EZ arising out of O.A. No. 14/2017/EZ [Tribunal on its own motion Re: Kestopur and Bagjola Canals]

Bagjola Canals:

Sl. No.	Information required for	Reply
1.	For Bonhooghly in Baranagar Municipality- Steps taken by Government if tenders notice for setting up of STPs is not responded.	For Bonhooghly in Baranagar Municipality, tender has not matured even after inviting five times due to non-response from Bidders. The proposed land for STP was situated on a portion of Bonhooghly Lake. It is apprehended that uncertainty over the proposed STP's land-development cost is the prime reason for non-response from bidders. So, identification of alternative suitable land for construction of STP has already been initiated for Baranagar STP project. Land Cell (KMDA) is trying to find the land records of few lands which have been identified as the alternative land for the proposed STP.
2.	For Prafullakanan in North Dum Dum Municipality- To specify timeline for construction of STP.	Completion Time for STP: Two years from the date of Work Order. At this moment the DPR is under scrutiny by MED department. AA&FS is yet to be issued from UD&MA Deptt.
3.	For Prafullakanan STP-I in South Dum Dum Municipality- It is stated that the matter will be taken up by the land and Land Reforms Department and Refuge, Relief and Rehabilitation Department. No data or timeline has been given.	LOI for the work i.e. Prafullakanan STP-I in South Dum Dum Municipality has already been issued. Work will be started soon. Parallely, IDT of land will be followed up by the Department.

A. Halder
22/11/24

**Superintending Engineer (North)
W&S(GAP) Sector, KMDA**

[Signature] 22/4/24

**Chief Engineer
W&S(GAP) Sector, KMDA**





South Dum Dum Municipality

Nager Bazaar, Dum Dum Road, Kolkata-74
Phone: 2560 2357, 2560 2743; E-mail: southdumdum74@gmail.com

Annexure R/2 335

Memo No. SDM/2376/XXIV

Date: 19th November 2024

Smt Nandini Ghosh, IAS,
Senior Special Secretary to the Government of West Bengal,
Urban Development & Municipal Affairs Department,
Nagarayan, DF-8, Sector-I,
Salt Lake, Kolkata-700064.

Sub: M.A. No. 12/2024/EZ in O.A. No. 14/2017/EZ [Tribunal on its Own Motion Vs State of West Bengal & Ors.] (Ref: Kestopur and Bagjola Canal)

Ref: Your Memo No. 159(7)/UDMA-15011(15)/30/2020-LS-UD SEC-Dept. of UDMA-Part(1) dated 23/09/2024.

Madam,

With reference to the above I am to state the following:

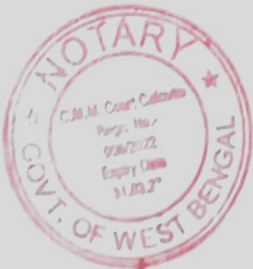
1. Real time monitoring will require the installation of CCTV cameras at various strategic points on both flanks of the Bagjola Canal. This would require at least 40 nos. of CCTV Cameras to be installed. The Municipality is presently not in a position to meet this expense from its own resources. However, if the State Government sanctions fund in this regard then a real time monitoring system can be set up by this Municipality.
2. The total number of outfalls into the Bagjola Canal covering Ward Nos. 6, 10, 11, 13, 14, 18, 20, 21, 22 & 28 is 78 within the jurisdiction of South Dum Dum Municipal area.
3. It may be clarified that 'listing' was meant to state that a physical survey of all the units is required to ascertain the actual number of encroachers and the nature of encroachment. Now, as the land in question belongs to the Irrigation Department, Govt. of W.B, it is proposed that a joint survey be conducted to ascertain the above data.
4. The total fine collected U/S 4 (c) of the Plastic Waste Management Rules, 2016 and Section 4 (ii) of the Plastic Waste Management Amendment Rules, 2021 and as per Notification published by the Environment Department, Government of West Bengal vide Memo No. EN/1209/3C-22/2019 dated 27/06/2022 is ₹ 59,200/- (Fifty-nine thousand two hundred). It may be clarified that the notice for such fine was served U/S 333 of the West Bengal Municipal Act, 1993.

Yours faithfully

K. C. 19/11/24

Kasturi Chowdhury
Chairperson

Kasturi Chowdhury
Chairperson
South Dum Dum Municipality





NEW TOWN KOLKATA DEVELOPMENT AUTHORITY

(A Statutory Authority Under Government of West Bengal)

Plot No. DG/13, Premises No. 04-3333, Action Area-ID,
New Town, Kolkata - 700 156

Memo No. 5426/NKDA/ACE/JWG-22/2022

Date: 22.11.2024

To,
The Director
ILGUS Bhavan
GC Block, Sector- III,
Salt Lake City, Kolkata- 700106

Sub: Action taken Report in respect of M.A No. 40/2022/EZ. in O.A No. 14/2017/EZ.

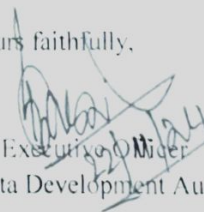
Sir,

Previously, when Action Taken Report was submitted by NKDA, Hon'ble Tribunal raised few queries regarding number of those drains / outfalls.

The explanation to such queries are being given in the updated Action Taken Report as on 22.11.2022 within the jurisdiction of New Town Kolkata Development Authority for information and necessary action, please.

Thanking You

Yours faithfully,


Chief Executive Officer
New Town Kolkata Development Authority

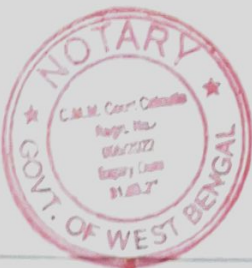
Memo No. 5426/NKDA/ACE/JWG-22/2022

Date: 22.11.2024

Copy forwarded for information & necessary action to:

1. The Additional Secretary, UD & MA Department.
2. PA to Hon'ble Chairman, NKDA
3. PA to the CEO

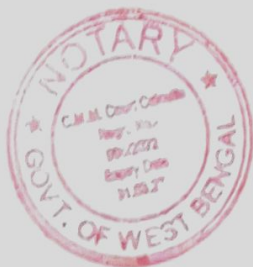
Chief Executive Officer
New Town Kolkata Development Authority



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**ACTION TAKEN REPORT in connection with Hon'ble NGT matters being
Memo No. 12/2024/EZ in OA No. 14/2017/EZ (Tribunal on its OWN Motion
Vs State of West Bengal & Ors.)**

1. The Google map with marked canal embankment alongside Bagjola Canal is enclosed in the report where action has been taken up by NKDA to remove the accumulated debris/garbage.
2. For the stretch along Bagjola Canal from Jatragachi Bridge to the newly developed MS Bridge at Gouranganagar area and beyond i.e. from AB Block in Action Area-I to DH Block up to Candor Techspace, Residential Plots-72 Nos.
3. Coloured bins (Blue and Green) were provided two years back to the encroachers/residents alongside the Bagjola Canal in the tune of 62 pairs. At present, the encroachment directly inside the Bagjola Canal at Jyangra Hatiara 2 No Gram Panchayat area is in the tune of 14 Nos and other encroachers have occupied the area just beside the Canal Bank road which has recently been developed by HIDCO.
4. Real time monitoring is done through drone surveillance along the peripheral areas of New Town including the Bagjola & Kestopur Canal side areas as per weekly program scheduled by the authority.
5. Percentage of segregated waste collected from the whole of New Town is in the tune of 11.97% with percentage of dry waste being 4.92% and that of wet waste being 7.05% of the total quantity of waste that is being generated and collected. 100% segregated will be achieved within June, 2027.
6. In New Town the waste management system has been outsourced through e-tender and the agency selected has deployed manpower and requisite machineries for Collection, Transportation and Disposal of Solid Waste material to designated landfill site at Dhapa. No Nirmal Bandhus and Nirmal Sathis have been engaged/deployed by the authority separately as the agency concerned has taken up the work through a dedicated SWM team.
7. Number of drains outfalls falling into Bagjola-kestopur canal from New Town is approximately 20 (Twenty). Out of 20, 17 of those drains & outfalls falling into Bagjola-kestopur canal are marked within the jurisdiction of NKDA. A list of such drainage system is enclosed.
8. Cleanliness drive was taken up by the authority i.e. NKDA during the last few days alongside the canals to remove the accumulated garbage which is majorly dumped by the encroachers residing along the canal side in spite of regular awareness programs, IEC activities etc. Display Boards to stop dumping on the canal and the banks have been erected as per design of Urban Development and Municipal Affairs Department. Miking through recorded voice awareness generation is done 4 (Four) times per month i.e. one number per week.



- X -

9. The canals are under the Irrigation & Waterways Department and spraying of insecticides is done as per their program. Gappi fish is released every year by NKDA to different drainage canals and other water bodies. Last season around 3.0 Lakh Gappi fish was released. This year also requisition of similar amount has been placed and the authority will get its quota within a month.
10. The authority has taken up a survey to ascertain the number of encroachers along side the canals and the total count of residential/non-residential encroachments will be ascertained shortly.
11. Regular awareness generation campaign and IEC activities for non-dumping of waste in water bodies/open land and near residential areas are already prevailing in New Town area and is done by the Urban Local Body, NKDA. Provision of fine for non-segregation of waste, open dumping, burning of waste etc. is under consideration by the authority and initiatives have been taken recently for formulation of standard operation Procedure (SOP) in view of such activities and imposition of fine subsequently if the same is violated.



- 2X -

11/11/2018

PUMPING STATION DETAILS FOR EXISTING DRAINAGE SYSTEM

Sl	Pumping Station	Area Covered	Linked Canal	Discharged Canal
1	DPS at Point C	IA	Link Canal	Bagjola Canal
2	DPS at Point A	IA	Pass khal	Bagjola Canal
3	DPS - IB	IB	Drainage pipe	Bagjola Canal
4	DPS - IC	IC	Drainage pipe	Krishnapur Canal
5	DPS at point F	ID	Upasana Canal	Bagjola Canal
6	DPS at Point H	ID	Canal D	Bagjola Canal
7	PS - I	IIC	Drainage pipe	Bagjola Canal
8	PS - II	IID	Drainage pipe	Bagjola Canal
9	PS - III	IIB	Drainage pipe	Bagjola Canal
10	PS - IV	IIB	Drainage pipe	Bagjola Canal
11	PS - V	IIE	Drainage pipe	Bagjola Canal
12	PS - VI	CBD	Drainage pipe	Bagjola Canal
13	DPS, Jatragachi	IIE	Canal A	Bagjola Canal
14	DPS - IIIB	IIIB	Canal Q	Bagjola Canal
15	DPS - IIIC	IIIC	Canal R	Bagjola Canal
16	DPS, Akanda Kesori	IIID	Canal M	Bagjola Canal
17	DPS - IIIF	IIIF	Canal U	Bagjola Canal







AWARENESS GENERATION THROUGH IEC ACTIVITIES



X



WORK ONGOING PICS





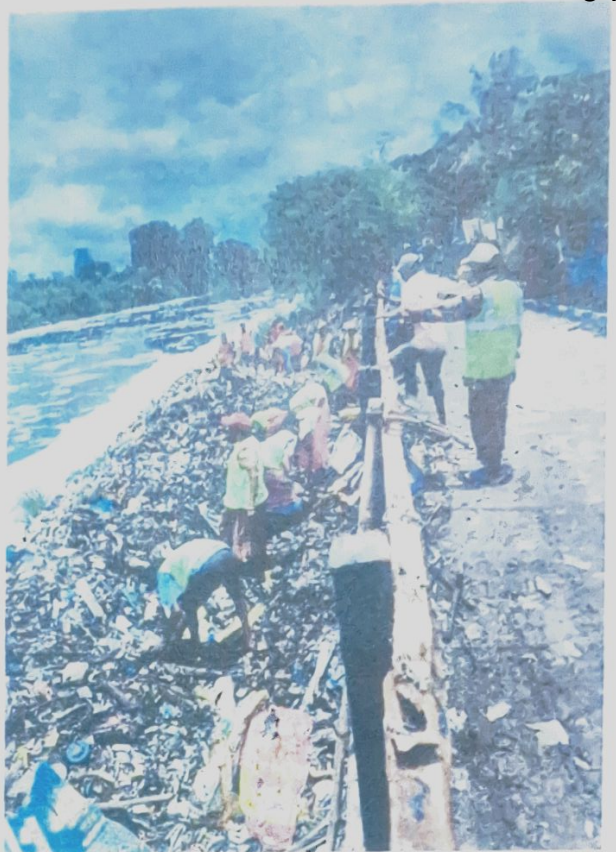
WORK ONGOING PICS





RELEASING GAPPI FISH





WORK ONGOING PICS





Annexure R 347

BIDHANNAGAR MUNICIPAL CORPORATION

Poura Bhawan, FD-415A, Sector-III, Salt Lake, Kolkata-106
E-mail - bidhannagar.corporation@gmail.com

ACTION TAKEN REPORT

Sub:- Request for submission of Action Taken Report in connection with Hon'ble NGT matters being M.A. No. 12/2024/EZ in O.A. No. 14/2017/EZ [Tribunal on its Own Motion Vs State of West Bengal & Ors.] (Re.: Kestopur and Bagjola Canals) – URGENT

Ref.: Order dated 11.09.2024 passed by Hon'ble NGT in M.A. No. 12/2024/EZ.

Considering the aforesaid subject with reference, the Action Taken Report are as follows;-

- With regard to Pollution Abatement at Kestopur Canal-
 1. The DPR is under process, by KMDA.
- With regard to Pollution Abatement at Bagjola Canal-
 1. The DPR is approved with amount 46.74Cr. under AMRUT 2.0.
 2. Tender initiated by BMC, vide NIQ no. 32/AMRUT-2.0./BMC, dt. 22.03.2023.
 3. Technical & Financial Bid has been opened on 04.05.2023.
 4. Project transferred to Ring Fenced Fund on 16.05.2023.
 5. Project was submitted to UD & MA Dept. for obtaining AA & FS.
 6. AA & FS is not yet issued.
 7. Daily cleaning programme is running both side of the Bagjola Canal and Kestopur Canal.
 8. At present 11 (eleven) nos. of 1100 ltr. Metallic Garbage Bins have been placed at both side of the Bagjola Canal.
 9. 9 (nine) nos. of 1100 ltr. Metallic Garbage Bins have been placed at Kestopur Canal side.
 10. All the bins are cleared regularly.
 11. Few nos. of photos are enclosed herewith.
 12. A meeting for a preparation of detail mapping surrounding both the banks of Kestopur and Bagjola Canal has been held with the Executive Engineer, Metropolitan Drainage Division No.-I, Irrigation & Waterways Department, and Executive Engineer, Kestopur canal Division, Irrigation & Waterways Department, on 22.11.2024 at 1pm at Bidhannagar Municipal Corporation Meeting hall (4th floor) and accordingly a minutes of the said meeting has been enclosed herewith.



Jiban Kishina Paul
Jiban Kishina Paul
Assistant Engineer
Bidhannagar
Municipal Corporation

forwarded
cl
23/11/2024

Bidhannagar Municipal Corporation

FD-415A, Sector III, SaltLake, Kolkata – 700106

e-mail ID –
bidhannagar.corporation@gmail.com

Memo No. -

Date -

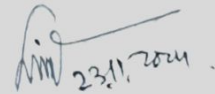
Minutes of the Meeting regarding Action Taken Report in connection with hon'ble NGT matters (Re : Kestopur and Bagjola Canals) at 4th. Floor Conference Room of Poura Bhawan on 22.11.2024, 1.00 pm, in presence of the following persons ;-

1. Sri Sujay Sarkar, Commissioner BMC.
2. Sri Pradip Kumar Achariyya, Jn. Municipal Commissioner BMC.
3. Sri Ujjal Kanti Karan, Executive Engineer BMC.
4. Sri Monodip Mukherjee, Executive Engineer BMC.
5. Executive Engineer, Metropolitan Drainage Div.-1, I&WD.
6. Executive Engineer, Kestopur Canal Div. I&WD.
7. Sri Debasish Dey, Assistant Engineer BMC.
8. Assistant Engineer, Metropolitan Drainage Div.-1, I&WD.
9. Sri Jiban Krishna Paul, Assistant Engineer BMC.

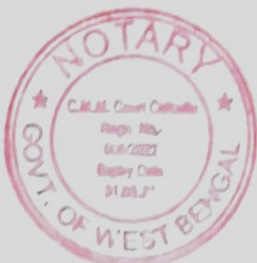
After details discussion, it has been ascertained that ;-

- The pollution abatement programme of Bagjola Canal, the vetted DPR of amounting Rs.46.74 Cr. under Ring Fenced Fund has been already submitted to UD&MA on 16.05.2023 and awaiting for AA & FS.
- Regarding pollution abatement programme of Kestopur Canal, the DPR is under process, by KMDA.
- The details survey works of the encroachments on both side of Bagjola Canal has been already done by BMC covering Wards 17, 18, 19, 2, 21,, 22, 23 & 24 involving 1554 nos. of settlements of Residential, Commercial, Mixed & others types.
- The details mapping with drone survey works surrounding Kestopur Canal will be commenced, shortly by I&WD.
- At the same time details survey works of the encroachments on both side of Kestopur Canal will be initiated by BMC as early as possible.

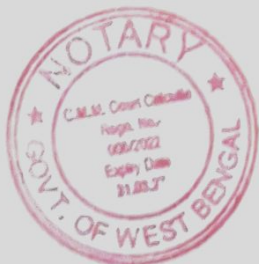
The meeting ended with thanks to everybody.

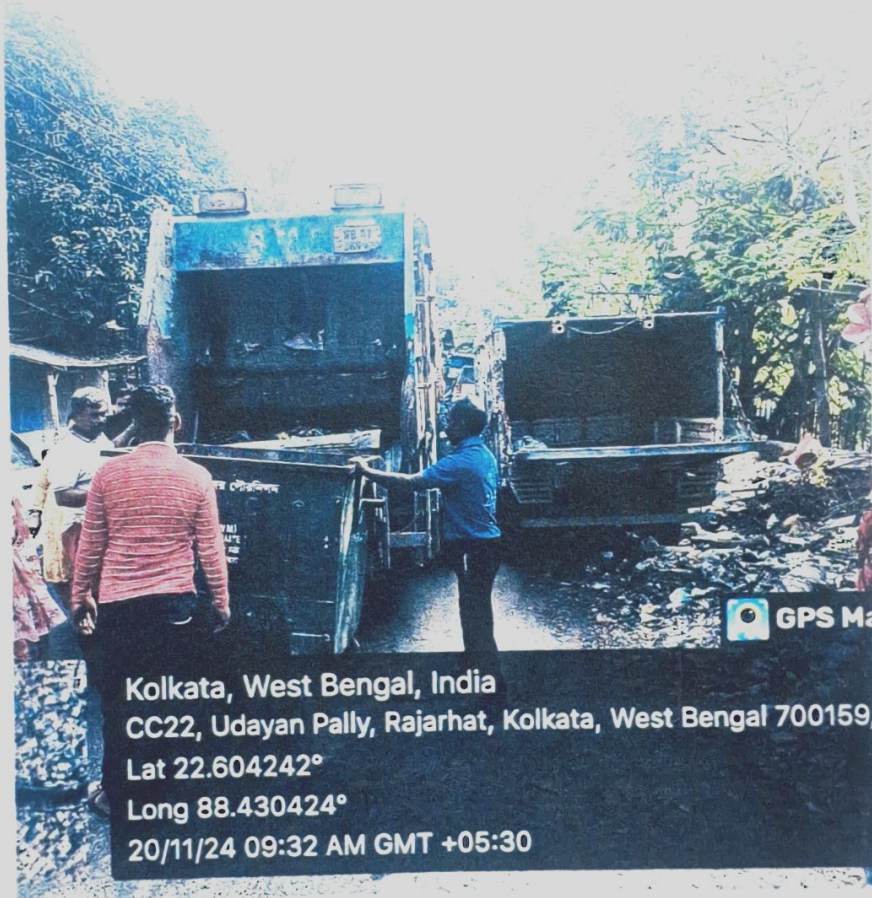
 23.11.2024

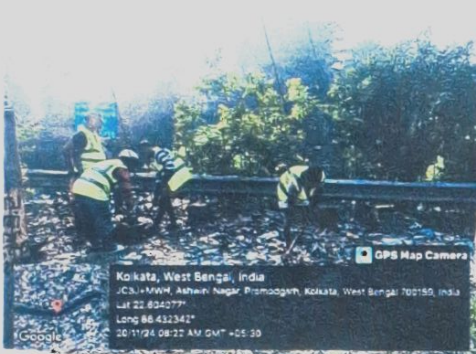
Commissioner
Bidhannagar Municipal Corporation



Photographs for cleaning the Bagjola Canal Side









BIDHANNAGAR MUNICIPAL CORPORATION

Poura Bhawan, FD-415A, Sector-III
Salt Lake City, Kolkata-700 106

Memo No.: BME/CONS(BSY)/415/2024

Date: 20/11/2024

To,
The Executive Engineer,
Metropolitan Drainage Division No.-1,
Irrigation & Waterways Department,
JalasampadBhawan, 4th floor,
Salt Lake City, Kolkata-700091

To,
The Executive Engineer,
~~Kestopur~~ canal Division,
Irrigation & Waterways Department,
JalasampadBhawan, 4th floor, Sech Abasan, FF Block
Salt Lake City, Kolkata-7000906 Sector-III

Sub: - Cleaning and preparation of detail mapping surrounding both the banks of Bagjola-Kestopour canal as per action taken report in connection with the Hon'ble NGT.

Ref No. SUDA-UDMA-15011(15)/30/2020-Part(1)/5185 Date: 12.07.2024

Sir,

With reference to the above mentioned subject and as directed by the competent authority, a meeting will be held on 22.11.2024 at 1pm at Bidhannagar Municipal Corporation Meeting hall (4th floor).

So, you are requested to present in the said meeting on schedule date and time please.



Executive Engineer (SWM)
Bidhannagar Municipal Corporation

Memo No. BME/CONS(BSY)/415(1-4)/2024

Dated 20/11/2024

Copy forwarded for information and necessary action to:-

1. Hon'ble MMIC (SWM), Bidhanngar Municipal Corporation.
2. Commissioner, Bidhannagar Municipal Corporation.
3. Joint Municipal Commissioner, Bidhanngar Municipal Corporation.
4. P.A. to Hon'ble Mayor, Bidhanngar Municipal Corporation.



Executive Engineer (SWM)
Bidhannagar Municipal Corporation



BIDHANNAGAR MUNICIPAL CORPORATION

Poura Bhawan, FD-415A, Sector-III
Salt Lake City, Kolkata-700 106

Memo No.: BME/CONS(BSY)/415/2024

Date: 20/11/2024

To,
The Executive Engineer,
Metropolitan Drainage Division No.-1,
Irrigation & Waterways Department,
JalasampadBhawan, 4th floor,
Salt Lake City, Kolkata-700091

To,
The Executive Engineer,
Kestopur canal Division,
Irrigation & Waterways Department,
JalasampadBhawan, 4th floor,
Salt Lake City, Kolkata-700091

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Bidhannagar Municipal Corporation

Memo No. BME/CONS(BSY)/415(1-1)/2024

Dated 20/11/2024

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3. Joint Municipal Commissioner, Bidhannagar Municipal Corporation.
4. P.A. to Hon'ble Mayor, Bidhannagar Municipal Corporation.



Executive Engineer (SWM)
Bidhannagar Municipal Corporation

Received
Contents not verified
20/11/24
Executive Engineer
CANAL DIVISION

-86-

Annexure R/15

Checklist Format**1. Liquid Waste Management****Details of Functional STPs: Bagjola Sewage Treatment Plant**

Sl no.	Location	Installed capacity	Capacity currently utilised	GAP if any	Proposal for/measures taken for bridging the GAP	Name of Drains/Outfalls connected with STP	Mechanism for Real time monitoring
1.	17 no Ward of Bidhannagar Municipal Corporation.	27 MLD	18 MLD	un-utilised	Due to non availability of sewage from Sector I,II,III of Saltlake area.	Cantonment canal	Under the supervision of Saltlake Reclamation and Development Circle.

Cd
25/9/24
Executive Engineer

Bidhannagar Municipal Services Division
UD&MA Department

[Signature]
25/09/2024
Executive Engineer

Central Mechanical Division
UD&MA Department

[Signature]
Special Engineer

25/9/24
Saltlake Reclamation and Development Circle
Urban Development and Municipal Affairs Department

